



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 22nd July, 2020

NOTICE

Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) has Proceeded on C/L from 22nd to 23rd July 2020. The Bench (10:30 AM) notified for holding Virtual Court of Chairperson on 22nd July 2020 is re-constituted. Composition of the re- constituted Bench shall be as under: -

1. Hon'ble Mr. Justice Bansi Lal
Bhat, Acting Chairperson
2. Hon'ble Dr. Ashok Kumar
Mishra, Member (Technical)

By order of the Hon'ble Acting Chairperson

Sd/-

(Peeush Pandey)
Registrar